

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 11 OF 2011 & IA No. 17 of 2011.**

**Dated: 3<sup>rd</sup> August, 2011.**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

<b>Northern Railway Headquarters</b>	.....	<b>Appellant (s)</b>
<b>Versus</b>		
<b>Haryana Electricity Regulatory Commission &amp; Ors.</b>	.....	<b>Respondent (s)</b>

Counsel for the Appellant (s)      Mr. Ketan Madan

Counsel for the Respondent (s) : Ms. Shikha Ohri for HERC  
Mr. Rajesh Monga for HERC  
Mr. Amit Kapur and  
Ms. Vishal Anand for R-2 & R-3

**ORDER**

At the request of the learned Counsel for the Appellant, post the matter for **hearing on 02.09.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK**